

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.302**

IA-3324/2022 IA-1244/2022 IA-1674/2022 IA-82/2022 IA-1417/2022 IA-1450/2022 IA-1432/2022 IA-5441/2021 IA-3379/2020 Cont.P-18/2021 IA-1357/2022 IA-1376/2022 IA-2696/2021 IA-2663/2021 IA-2791/2021 IA-4117/2021 IA-4077/2021 IA-287/2021 IA-796/2021 IA-1046/2022 IA-2868/2022 IA-3170/2022 IA-1508/2021 IA-1146/2022  
In  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

.... **APPLICANT/PETITIONER**

**Vs.**

M/s. Earthcon Universal Infratech Pvt. Ltd.

..... **RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 22.08.2022**

**CORAM:**

**Dr. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : I.A. No. 1674/2022: Nidhi Mohan Parashar, Umang Kumar Singh & Param Agarwal, Advocates, IA no. 1146/2022 Adv. Yashish Chandra, FOR I.A. 3379 OF 2020 -Ms. Shweta Saini, Advocate, Adv. Alankrit Bhatnagar, Proxy Counsel Ex-Directors

For the NPCL : Mr. Vishal Gupta & Mr. Tenzen Tashi Negi, Advocates for NPCL

For the Respondent : Adv. Ritu Rajkumari for R-4 in IA No. 1046/2022, IA no. 1046/2022, Yashish Chandra, Adv. for Respondents no. 7, 8, 10,13,14, 15,16,19,20,21, 22, 24, 26, 27, 28 and 30, Adv. Ateendra Saumya Singh- For Respondent Nos. 10, 12, 13 in 1244/2022 & For Applicant in 1357/22, 1376/22, 1417/22, 1450/22 & 3170/22

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 26.09.2022.

A handwritten signature in blue ink, appearing to read 'M. Paul', written over a horizontal line.

**(Court Officer)**  
**Court-III**